

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-25/2023/1142/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Sabeena Mazumdar,
i/c District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the th 16 February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. 924 dtd. 12.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.02.2024, along with station leave permission for the day.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Darrang, Mangaldai in your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2023/1143/A, dated , 16-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
